

of accommodation. The base fare of these trains is the normal adult fare applicable for the trains plus the tatkal charges and the fare can increase based on demand intensity subject to a prescribed maximum limit.

(b) Yes, Sir.

(c) Additional earnings due to introduction of dynamic pricing for the period 24.12.2013 to 20.11.2014 is approximately ₹ 49.64 crores.

**Appointment of officers of Indian Administrative Service
in Railway and Railway Board**

†1528. DR. ANIL KUMAR SAHANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has constituted a committee to appoint officers of Indian Administrative Service for the posts of Chairman, Member, Railway Board and General Manager-regional and unit railway in place of departmental officers;

(b) if so, the details thereof;

(c) the policy regarding appointment of officers of Indian Administrative Service in Railways and Railway Board; and

(d) the specific steps being taken by Government to improve the Railway Services?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) No, Sir.

(b) Does not arise.

(c) There is no such policy at present.

(d) The Railway officers belonging to all cadres are imparted regular training to improve the services.

Extension of Delhi-Bhopal Shatabdi Express route

1529. DR. CHANDAN MITRA: Will the Minister of RAILWAYS be pleased to state:

†Original notice of the question was received in Hindi.

- (a) whether Government had decided to extend Delhi-Bhopal Shatabdi Express upto Habibganj;
- (b) if so, the reasons for delay in implementing the decision;
- (c) the outcome of the previous trial run of the Shatabdi Express upto Habibganj; and
- (d) by when Shatabdi Express is likely to be extended upto Habibganj?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) to (d) Extension of 12001/12002 New Delhi-Bhopal Shatabdi Express upto Habibganj announced in Railway Budget 2014-15 (July) has been implemented from 01.09.2014.

Security at railway stations in West Bengal

1530. SHRI VIVEK GUPTA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has taken measures to ensure security at railway stations and have stepped up their efforts for installing CCTV cameras and metal detectors at the sensitive stations in West Bengal;
- (b) if so, the details thereof;
- (c) the details of places where the need for CCTV cameras have been identified and installed to tackle the possibility of naxal and terror attacks in the State; and
- (d) the details of the number of Railway Protection Force (RPF) and Government Reserve Police (GRP) personnel deployed at stations in West Bengal, Zone-wise and Station-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) and (b) Prevention of crime, registration of cases, their investigation and maintenance of law and order in railway premises as well as on running trains are the statutory responsibility of the States which they discharge through the Government Railway Police (GRP). Railways through the Railway Protection Force (RPF) are supplementing efforts of States to strengthen security over Railways. Surveillance mechanism through close circuit television (CCTV) cameras and metal detectors over sensitive stations of Indian Railways, including railway stations falling in the State of West Bengal, is being further strengthened under an Integrated Security System (ISS) comprising of following four broad areas: